

Office Notice, Office
Memorandum, of Forum
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

Fixed for AH / IR
with joint application
on ~~14/10/93~~ 31/9/93


Registrar

date noted  S.P. Adv. Adv.
23-8-93

2

O.A. No.742/93

Dt. 3.9.1993

Shri S.Pillai for the applicant.

2. It is apparent that the order dt. 29.6.1993 is appealable under Rule 18 of the Railway Servants Discipline and Appeal Rules, 1968.
3. The application is pre-mature, because the applicant has approached the Tribunal without exhausting the departmental remedies.
4. The application is dismissed as pre-matured. Liberty to pursue the departmental remedies.


(M.Y. PRIOLKAR)
MEMBER(A)


(M. S. DESHPANDE)
VICE-CHAIRMAN

B.

at 31/9/93
order/judgment despatched
to Applicant/Respondent(s)
on 8/10/93

8/10/11